

to the House on the 24th July,
1985."

The motion was adopted.

15.35 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 248 and Seventh
Schedule)

[English]

SHRIMATI GEETA MUKHERJEE
(Panskura) : I beg to move for leave
to introduce a Bill further to amend the
Constitution of India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India."

The motion was adopted.

SHRIMATI GEETA MUKHERJEE :
I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new article 326A)

[English]

SHRIMATI GEETA MUKHERJEE
(Panskura) : I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to in-
troduce a Bill further to amend
the Constitution of India."

The motion was adopted.

SHRIMATI GEETA MUKHERJEE:
I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 117 and 207)

[English]

SHRI MOOL CHAND DAGA
(Pali) : I beg to move for leave to
introduce a Bill further to amend the
Constitution of India.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill further to amend
the Constitution of India."

The motion was adopted.

SHRI MOOL CHAND DAGA : I
introduce the Bill.

REPRESENTATION OF THE
PEOPLE (AMENDMENT) BILL*

[English]

SHRI MOOL CHAND DAGA
(Pali) : I beg to move for leave to
introduce a Bill further to amend the
Representation of the people Act, 1951.

MR. DEPUTY SPEAKER : The
question is :

"That leave be granted to intro-
duce a Bill further to amend
the Representation of the
People Act, 1951."

The motion was adopted.

SHRI MOOL CHAND DAGA : I
introduce the Bill.